

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. U. M. Padwad
COURT 24 ADDL SESSIONS JUDGE
Criminal Cause List Dated 10-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
JUDGMENT				
1	SESSIONS CASE	100789/2015	The State of Ghatkopar Police Station Vs Mahesh Gautam Magare and 3 ors.	
2	CRI APPEAL	100964/2016	Rajesh Vinayak Chavan-@MA-27- 1-16,BA-2583-16Aplnt. Vs State of Maharashtra-Respdt.	Girish Kulkarni
ARGUMENTS				
3	CRI APPEAL	100323/2015	Manasi Milind Tungare@MA-960-15,- A-974-15 - Aplnt. Vs The State-M. R. A. P. Stn.- Respdt.	R. B. Mokashi
4	CRI REV APP	101255/2017	Omkar Realtors and Developers P. Ltd.@MA-2265-17-Aplcnt. Vs Chandrakant Zillu Pashte and The State of Maharashtra-Respdt.	Diamondwala and Co.
Sub Matter: CRI M A/0102265/2017				
5	CRI M A	102265/2017	Omkar Realtors and Developers P. Ltd.@Revn.-1255-17-Aplcnt. Vs Chandrakant Zillu Pashte and The State of Maharashtra-Respdt.	Diamondwala and Co.
(Main Matter CRI REV APP/0101255/2017)				
HEARING				
6	CRI APPEAL	100345/2016	Kishan Gopal Agarwal - Aplnt Vs Nazir Rashid Hakeem - Respdt	H.H.Nagi and Solanki chaula
7	SESSIONS CASE	100217/2018	The State of Santacruz Police Station Vs Prabhuprasad Surajnarayan Saha	
8	CRI APPEAL	100547/2018	Soumo Ganguly - Applicant Vs The State of Maharashtra and Percept Picture Co. - Respondent	S. H. Sharma
9	CRI APPEAL	100985/2019	Kisan Raju Mistry @ MA 2995-19 @MA 2996-19@ BA 2903-19--- Appellant -- Delay condoned Vs The State of Maharashtra- Azad Maindan P. STN.	Naresh Lalchandani

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	CRI M A	100671/2020	Shubhak Jamnadas Mapara in BA 3072/19 -- Applicant Vs The State of Maharashtra -- Tilak Nagar -- Respondent	Ashok M. Saraogi
11	CRI BAIL APPLN	100897/2020	Hasan @ Babu Ahmed Choudhary - Applicant. Vs State of Maharashtra - RAK Marg Police Station- Respondent.	Ashol A Rao.
12	CRI BAIL APPLN	101652/2020	Mustafa Maksood Ali Khan - Applicant. Vs State - Wadala Police Station - Respondent.	Vimlesh S. Kushwaha.
<u>EVIDENCE</u>				
13	SESSIONS CASE	100440/2017	VAKOLA POLICE STATION. Vs AMBAJI SHIVAJI MORE	
14	SESSIONS CASE	100654/2017	The State Byculla Police Station Vs Abdulla Usman Sayyed	
<u>ORDER</u>				
15	CRI APPEAL	100316/2016	Sanjay Shivaji Vhanmane @ MA 863/16,BA 728/16 - Applicant Vs Sanjeev Bhagwanrao Kokil and The State - Respnnds	Vijay Hiremath
<u>REPLY/SAY</u>				
16	CRI BAIL APPLN	101720/2020	Mustafa Hazaratali Shaikh @ Mota - Applicant. Vs State - Antophill Police Station - Respondent.	V.S.Tiwari.
<u>APPEARANCE</u>				
17	SESSIONS CASE	101962/2019	The State of Maharashtra - Byculla Police Station Vs Suresh Mahesh Kumar	APP
18	SESSIONS CASE	100301/2020	The State- Colaba Police Station Vs Ashfak Abdul Rashid Sayyad	